GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES RAJYA SABHA UNSTARRED QUESTION NO. 743 ANSWERED ON 05.12.2025

EV CHARGING INFRASTRUCTURE UNDER PM E-DRIVE SCHEME

743. DR. PARMAR JASHVANTSINH SALAMSINH:

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SMT. REKHA SHARMA:

DR. KAVITA PATIDAR:

SHRI BANSHILAL GURJAR:

DR. BHAGWAT KARAD:

SHRI NARAYANA KORAGAPPA:

SHRI KANAD PURKAYASTHA:

DR. MEDHA VISHRAM KULKARNI:

DR. KALPANA SAINI:

Will the Minister of Heavy Industries be pleased to state:

- (a) the details of entities eligible for setting up, operating and maintaining electric vehicle(EV) charging stations under PM E-Drive scheme;
- (b) the financial assistance and subsidy provisions including the total outlay for EV charging infrastructure proposed under the scheme;
- (c) the criteria for selection of cities, towns and highways for installation of EV charging stations under the scheme including the focus on metropolitan cities, smart cities, satellite towns, State capitals; and
- (d) the mechanisms and measures put in place to coordinate installation of EV charging stations and ensure effective deployment and maintenance of the infrastructure?

ANSWER THE MINISTER OF STATE FOR HEAVY INDUSTRIES (SHRI BHUPATHIRAJU SRINIVASA VARMA)

- (a): The entities eligible to receive subsidy funding and submit proposals for EV public charging stations (EVPCS) under PM E-DRIVE scheme are GoI Ministries, Central Public Sector Enterprises (CPSEs)/ Autonomous bodies under GoI Ministries, States/Union Territories, and their PSUs. These entities appoint Nodal Agencies to aggregate demand and oversee implementation.
- (b): The PM E-DRIVE scheme has a total outlay of ₹10,900 crore, out of which ₹2,000 crore was specifically allocated for setting up public EV charging infrastructure (including EV PCS, Battery Swapping Stations, and Battery Charging Stations).

The scheme provides capital subsidies for upstream infrastructure and EVSE (charging equipment) based on location category:

Category	Locations	% Subsidy
A	State / Central Govt. Premises – Govt. offices, Govt. residential	100% on
	complexes, Govt. hospitals, Govt. educational institutes,	Upstream
	CPSEs or any other Govt. establishments. (said chargers to be	Infrastructure and
	available to any private individual for charging their EVs	100% on EVSE
	without any restrictions, i.e. free public access)	
В	Locations in cities and along highways which are owned /	80% on Upstream
	controlled / managed by State / Central Govt. or their public	Infrastructure and
	sector undertakings e.g.	70% on EVSE
	Railway stations, airports (operated & maintained by Airports	
	Authority of India), retail outlets of public sector OMCs, bus	
	stations operated by STUs, metro stations, municipal parking	
	lots, public sector ports and NHAI / State Govt. controlled /	
	managed toll plazas & way-side amenities on highways /	
	expressways.	
C	All other locations not included in categories A & B, e.g.	80% on Upstream
	Cities - Streets, shopping malls, market complexes etc.	Infrastructure
	Highways/Expressways	
D	Battery Swapping Stations (BSS) / Battery Charging Stations	80% on Upstream
	(BCS) deployed at any location	Infrastructure

The costs for upstream infrastructure and EVSE is based on benchmarks provided by Bureau of Energy Efficiency (BEE) under Ministry of Power.

(c) & (d): The criteria for selection of cities, towns and highways for installation of EV charging stations and the mechanisms, measures put in place to coordinate installation of EV charging stations maintenance of the infrastructure have been provided in 'Operational Guidelines for Deployment of EV Public Charging Stations (EV PCS) under the PM E-DRIVE Scheme' issued by Ministry of Heavy Industries on 26th September, 2025.
